

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/7622A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 20th December, 2018.

Sub:- **Casual Leave with station leave permission.**

Ref:- Your letter No. DJ(D) 6291, dtd. 13.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2(two) days on 14.12.2018 and 15.12.2018 along with station leave permission from the evening of 13.12.2018 till the morning of 17.12.2018, has been ~~granted/rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

